

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

A.NO. 391 OF 2017 & IA NO. 796 OF 2017

Dated: 22nd February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Madhya Pradesh Power Management Co. Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 to R-6

Ms. Poonam Saigal
Mr. Shubham Arya for R-7 to R-9

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-13

ORDER

Learned counsel for respondent Nos. 2 and 3 to 6 seek three weeks more time to file reply. They may take steps to file the same on or before 16.03.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **16.04.2018**.

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member